

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/02/2020

C.P./260/107/2019

O.A./260/572/2018

N PRASAD
-V/S-
UMESH SINGH & ANR.

ITEM NO:30

FOR APPLICANTS(S) Adv. : Mr. N. Biswal

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the respondents, Mr. T. Rath submits that the order has already been complied with. Learned counsel for the applicant is present and agrees to the same.</p> <p>Accordingly the CP is dropped and notices issued are discharged.</p> <p>Copy of the order to learned counsels for both the sides.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>